



## भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2015-16/205

DPSS. CO. AD. No. 745/02.27.005/2015-16

October 15, 2015

To

All Payment System Providers, System Participants  
and Prepaid Payment Instrument Issuers

Dear Madam/ Sir,

### Reporting requirement under Foreign Account Tax Compliance Act (FATCA) and Common Reporting Standards (CRS)

Please refer to our [circular DPSS. CO. AD. No. 1390 /02.27.005/2014-15 dated January 21, 2015](#) on the captioned subject. In this regard, we enclose copies of the circulars issued by Department of Banking Regulation, Central Office, on the above subject.

- i. [DBR. AML. BC. No. 36/14.01.001/2015-16 dated August 28, 2015](#)
- ii. [DBR. AML. No. 3074/14.01.001/2015-16 dated August 31, 2015](#)

2. All Payment System Operators may note the contents of the above circulars and take appropriate action.

Yours faithfully,

(Sangeeta Lalwani)  
General Manager

Encl: As above

भुगतान और निपटान प्रणाली विभाग, केंद्रीय कार्यालय, 14वीं मंजिल, केंद्रीय कार्यालय भवन, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400001

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हिन्दी आसान है, इसका प्रयोग बढ़ाइए

चेतावनी : रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन-कॉल के जरिये किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिये।  
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